

June 15, 2006

The Chairman / Managing Director
All Indian Scheduled Commercial Banks
(Excluding RRBs)

Dear Sir,

PMRY– Cut-Off date for lapsing of sanction and completion of disbursement of loans for the programme year 2005-06 – Further extension regarding

Please refer our circular **RBI / 2005-06 / 336/ RPCD.PLNFS.BC.No.70/ 09.04.01 /2005 –2006 dated March 24, 2006**. Considering the request of certain States for further extension of the cut off date for the programme year 2005-06 under PMRY, the Ministry of Agro & Rural Industries, Government of India has since decided to extend the cut-off date for completion of disbursement of loans against the cases sanctioned during the Programme Year 2005-06 upto **June 30, 2006**.

2. All implementing banks of PMRY are requested to strictly adhere to this deadline and hence complete the disbursement of all loans against the cases sanctioned during 2005-06 by June 30, 2006.
3. You may issue necessary instructions to your Regional /Controlling Offices/ Branches in this regard.
4. Please acknowledge receipt.

Yours faithfully,

(G.P. Borah)
Deputy General Manager